

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2207
ANSWERED ON 22.03.2022

DEVELOPMENT OF BIOMASS ENERGY SYSTEM

2207#. SHRI SATISH CHANDRA DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has prepared any guidelines for the development of Biomass Energy System in the country;
- (b) if so, the details thereof; and
- (c) the quantum of financial assistance provided to each state including Bihar for this purpose during the last three years, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) MNRE's "Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other industries in the Country" has been continued beyond 31.03.2021 and upto 2025-26 only for meeting the already created liabilities. Thus, no new projects after 31.03.2021 are to be sanctioned.

In addition to this, Ministry of Power has mandated blending of biomass pellets made primarily of agro residue along with coal under the "Revised Policy for Biomass Utilization for power Generation Through Co-firing in Coal based Power Plants" issued on 08.10.2021. The salient points of the said Policy are as under:

- (i) All thermal power plants to use 5% blend of biomass pellets made, primarily, of agro residue along with coal with effect from one year of the date of issue of this guideline. The obligation shall increase to 7% (except for those having Ball & Tube mill the use of biomass remain 5%) with effect from two years after the date of issue of this order and thereafter.
- (ii) The minimum contract period for procurement of biomass pellets by generating utilities shall be for 7 years so as to avoid delay in awarding contracts by generating companies every year and also to build up long term supply chain.
- (c) State-wise details of financial assistance provided under the above scheme during last three years and current year i.e. from FY 2018-19 to 2021-22 (upto 15.03.2022) are given in **Annexure**. During this period, no assistance was provided under the scheme to projects in State of Bihar.

ANNEXURE

State-wise details of Central Financial Assistance (CFA) provided to biomass power plants under the Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other industries in the Country during FY 2018-19 to FY 2021-22:

as on 15.03.2022

State	Released CFA amount (in Rs. Crore)	Capacity (in MW)	No. of projects
Bihar	-	-	-
Kerala	0.77	1.55	1
Madhya Pradesh	1.24	2.49	2
Maharashtra	2.33	15	1
Uttar Pradesh	1.25	2.5	1
Total	5.59	21.54	5